

27.10.2006

Hon'ble Mr. Justice Khem Karan, VC  
Hon'ble Mr. M. Jayaraman, AM

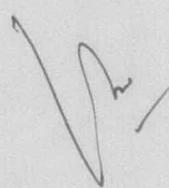
Sri S.C. Tripathi learned counsel for the applicant and Sri S. Singh learned counsel for the respondents.

Sri S. Singh states that this OA has become infructuous as the order of revision against which this OA has been filed has been withdrawn and the applicant has been granted further extension. But Sri S.C. Tripathi submits that it has not become infructuous.

Applicant's counsel requested for a date and prays for its listing together with OA Nos. 303/05, 304/05, 418/05 and 557/05.

List this case on 03.11.2006 alongwith OA Nos. 303/05, 304/05, 418/05 and 533/05.

  
AM

  
VC

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